

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3801

ANSWERED ON:16.12.2014

REIMBURSEMENT FOR NFSA

Chautala Shri Dushyant;Datta Shri Sankar Prasad;Meinya Dr. Thokchom;Pala Shri Vincent H;Singh Shri Abhishek;Udhayakumar Shri M.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of persons identified and various items allocated under National Food Security Act (NFSA), State/ UT-wise;
- (b) whether the Government has assessed the requirement of foodgrains and the expenditure likely to be incurred on implementation of NFSA and if so, the details thereof;
- (c) whether the Government has received representations from States regarding problems faced by them in the implementation of NFSA and if so, the details thereof and remedial steps taken in this regard;
- (d) whether the Government proposes to modify the rules for implementation of the Act including capping the rate of reimbursement of grains bought by States from the open market to make up for any possible shortage in supply by the Union Government; and
- (e) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

- (a): Based on the preparedness and identification of beneficiaries for coverage under the National Food Security Act, 2013 (NFSA), reported by them, allocation of foodgrains to 11 States/Union Territories (UTs) has started under the Act. State/UT-wise details of identified beneficiaries and foodgrains allocated are at Annexure.
- (b): The total annual requirement of foodgrains for implementation of the NFSA in all States/UTs is estimated at 614.4 lakh tons and corresponding estimated requirement of food subsidy is about Rs. 1,31,086 crore (at 2014-15 costs).
- (c): States/UTs raise various implementation related issues through letters and during conferences held with them. Necessary clarifications are given to them as per the provisions of the Act.
- (d) & (e): Under NFSA, Government of India has notified one rule namely the Provisioning of Funds to State Governments for Short Supply of Foodgrains Rules, 2014 on 27 October, 2014. There is no proposal to modify this rule at present.